NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No.	Name (in Capital)	Represented by	Signature
(1)	Keerthi Krishne Priyadarshini N	Coursel for Petitioners	Ph.

ORDER

Counsel for petitioner present. Counsel for respondents called but was absent. No representation. Counsel for petitioner stated that the talks for settlement has reached a final stage and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 13.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc